

Prl. District Court, West Godavari,
Eluru, Dated 07.08.2021.

C I R C U L A R

Sub:- PUBLIC SERVICES - A.P.J.M.S.S. - Regularization of Services of employees in the officiating category - Proposals - Called for.

Ref:- Office note dated 07.08.2021 and orders passed thereon.

All the Judicial Officers in the District are requested to submit proposals for regularization of services in respect of eligible employees working in their respective Courts under A.P.J.M.S.S. (which includes Process Servers and Office Subordinates) as on 01.07.2021 in the following:

P R O F O R M A


Name of the Court:

S.No.	Name and Designation of the employee	Date of appointment/promotion	Date from which working in the present post	Whether went on E.O.L., if so furnish the particulars	If, promotee whether probation in previous category was declared	Remarks

All the Judicial Officers are hereby requested to direct their Chief Ministerial Officers/Incharge Superintendents, to cause thorough verification of the information to be noted in the proforma with reference to the Service Register of each individual and certify it's correctness.

If, there are no employees working in their respective Courts for regularization, a nil statement shall be submitted.

The information in the proforma called, should reach the undersigned **by 21.08.2021**.


PRL. DISTRICT JUDGE 7/8
W.G., ELURU.


To

All the Judicial Officers In the District.

Copy to

The Senior Superintendents, Account Section and Central Nazareth Section and Superintendent, Copyist Establishment, Prl. District Court, W. G., Eluru.

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the District Court's website and send mail to the concerned Courts.


DIP 27/8
07/8/2021